

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2020 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	
2.	Comp. App. (AT) No. 149 of 2020	Edalodiyil Mirshad & Ors. Vs. Ashraf Ali Pate & Anr.	Shameem Ahamed	Ekansh Gupta-R1
3.	Comp. App. (AT) No. 180 of 2020	T. Shanmugapriya Vs. Embassy Travel & Tours Pvt. Ltd.	A Jaishanker	
4.	Comp. App. (AT) No. 181 of 2020	With T. Shanmugapriya Vs. Skylift Cargo Pvt. Ltd.	A Jaishanker	
5.	Contempt Case (AT) No. 17 of 2020 in Comp. App. (AT) No. 104 of 2019	Bharat P. Raut & Ors. Vs. Madhu Sillica Pvt. Ltd. & Ors.	Aditya A. Pande	

03:00 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreeshha Merla, Member (Technical)

For Hearing

6.	Comp. App. (AT) No. 82 of 2020 & I.A No. 1344 of 2020 Part Heard	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors. With	Manisha Chaudhary	Manoj Menon-R1 to R4 S. Manjula Devi-R5 to R10
-----------	---	---	-------------------	---

7.	Comp. App. (AT) No. 98 of 2020 Part Heard	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	Prince Jose Manisha Chaudhary- R1 & R6 K. Manoj Menon-R2 to R5
-----------	--	---	---------------	--

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**